## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 597 OF 2016 IN</u> APPEAL NO. 292 OF 2016

Dated: 25<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Utkal Alumina International Ltd. ... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathi

Mr. Rutwik Panda Mr. Anshu Malik

Mr. Aditya Singh for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-3

## **ORDER**

At the request of learned counsel for Respondent No.1, the matter is adjourned to <u>31.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd